

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
SPECIAL BENCH (COURT-I)

CP-148/ND/2016

In the matter of :

Anil Kumar Jain & Anr.

..PETITIONER

Vs.

Vardhman Roller Flour Mills (P) Limited & Ors

... RESPONDENT

SECTION :

Under Section 433(e), 434 and 439

Order delivered on 23.11.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

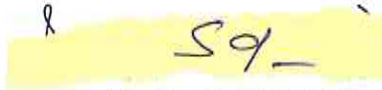
(DEEPA KRISHAN)
Hon'ble Member (Technical)

For the Petitioner /Op. Creditor :-
For the Respondent/Corporate Debtor :
For the RD (N) :

ORDER

At the request of the parties, the matter is adjourned to 24.11.2017.


(DEEPA KRISHAN)
MEMBER (TECHNICAL)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
23.11.2017